

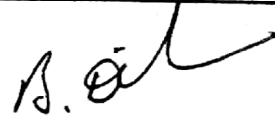
**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 10.08.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15037/2019	G.V. Sudhakar	R.M.G.
2	R.A.15074/2019	P. Raja reddy	P.M.S.
3	R.A.15029/2020	Govindaraju	
4	P & SC 15019/2020	M. Krishnappa	
5	M.C.15149/2020	Manjunatha M.	
6	R.A.15001/2017	N.R.	B.L.K
7	R.A. 62/2013	D.N.J.	S.S.S.
8	R.A. 15063/2019	Boja Raj M. Susheela	P.K.D.
9	R.A.15030/2019	R.T.N.	A.R.S.R.
10	M.C.15103/2020	T. Seshagiri Rao	
AFTERNOON SESSION			
1	Crl.R.P. 15018/2019	C. Ravikumar	A.R.S.R.
2	M.V.C.21/2019	Nagaraj M.	H.K.V.G.
3	M.V.C.22/2019	Nagaraj M.	H.K.V.G.
4	M.V.C.23/2019	Nagaraj M.	H.K.V.G.
5	M.V.C.113/2019	Muniraju	
6	M.V.C.95/2019	N.N.S.	S.V.S.
7	R.A.15106/2019	V. Vishwanath	
8	M.C.15005/2020	G. Ramesh	
9	M.C. 15070/2020	B.M.B.	P.V.K
10	G & WC 15002/2020	M. Munikrishna	N.K.
Judgment \ Orders			
1	R.A.15047/2019	M.S. Bhagwat	
2	R.A.15051/2019	M.S. Bhagwat	
3	R.A.15052/2019	M.S. Bhagwat	
4	R.A.15053/2019	M.S. Bhagwat	
5	R.A.15054/2019	M.S. Bhagwat	

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 10-08-2020.

MORNING SESSION		
HEARING		
Case No.		Plaintiff/Defendants Name
1.	O.S. 759/16	Asharani V/s Munivenkataramaiah
2.	O.S. 600/12	M. Anjinappa V/s S.C. Gopalaswamy
3.	Misc. 65/16	The SLAO V/s M.Anjinappa
4.	O.S. 614/08	Sunil Khemka V/s L. Muniswamy
5.	O.S. 744/07	Rakesh V/s Ramanjinappa
6.	O.S. 152/13	Manoj Kumar V/s Vishwanath
7.	O.S. 822/06	Ibrahim V/s Abdul Kalak
8.	O.S. 377/08	Ashok Kumar V/s Damacharala
9.	O.S. 307/15	Kishan V/s Subba Lakshamma
10.	O.S. 413/20	Harish V/s Chikkakempaiah
AFTERNOON SESSION		
11.	O.S. 28/15	Lakshmana V/s Narayanaswamy
12.	O.S. 124/20	Vijaykumar V/s Y.Muniyappa alias Perupillappa
13.	O.S. 300/07	Jagadish V/s Jayamma
14.	O.S. 175/11	Anjinamma V/s Anjinamma
New Suits Plaintiff/Defendants Name		
15.	O.S. 518/20	Devaraj V/s S.Uday Shankar
16.	O.S. 520/20	Pramod V/s Praveen
17.	O.S. 522/20	Air Asia (India) Ltd. V/s Gaurav Taneja
18.	M.C. 28/20	Seenappa.G.N. V/s Sahana @ Chaitra.T.S.



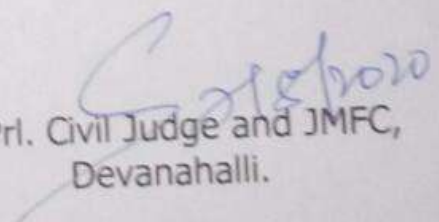
(B.DILEEP KUMAR)

Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
24-07-2020 issued by Hon'ble High Court of Karnataka.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 10-08-2020

MORNING SESSSION CIVIL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. O.S.207/2009 2. O.S.375/2009 3. O.S.403/2011 4. O.S.731/2011 5. O.S.793/2012 6. O.S.97/2013 7. O.S.187/2013 8. O.S.367/2013 9. O.S.813/2013 10. O.S.257/2014	<u>HEARING</u> 1. O.S.333/2014 2. O.S.119/2017 3. O.S.555/2017 4. P.C.R...../20 (Devaraju) 5. P.C.R...../20 (Parvathi Paramashiva Service Station) 6. P.C.R...../20 (Annappa) 7. P.C.R...../20 (Nayaz Pasha) 8. P.C.R...../20 (Narayanaswamy) <u>NEW SUIT</u> 9. O.S.329/2020 <u>Arquments</u> 10. O.S.41/2018


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated
24-07-2020 issued by the Hon'ble High Court of Karnataka.